

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 86(ND)10
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016**

NAME OF THE COMPANY: Sh. Prakash Chand V/s. Proten Impex Pvt. Ltd. & Ors.

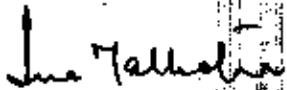
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
01	Prakash Chandra	Shareholder		
02	ANSHUJ DHINGRA	Advocate	Respondent	
03	Pallav Banerjee		Respondent No. 2	
04	Amit Jaiswal	Advocate	Petitioner	

ORDER

Arguments part heard.

2. The parties are requested to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.
3. To come up on 15.11.2016.


(Ina Malhotra)
Member Judicial